Mediation Centre, Rajasthan High Court Jaipur Bench, Jaipur Cause List Date 01-02-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B.Cr. Misc. Bail Application No. 15558/15 Sunnay Sharma Vs. State	Sanjay Sharma	R. B. Mathur
2	Sh. G.K. Garg, Sr. Advocate	S.B. Company Appeal No. 2/15& 3/15 Three N Construction Private Limted Vs. Ayur Herbals Private Limted &Ors.	Dinesh Bishoni	Hemant Taylor
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
4	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Arbitration Application 44/10 & S.B. Civil Misc. Appeal No. 1747/10 Manish Vyas Vs. Dr. Sohan Lal	S.C. Gupta	J.R. Tantia
5	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Misc. Transfer Petition No. 25/15 Ritu Vs. Rajesh	D.K. Bhardwaj	G.K. Garg
6	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Smt. Leela Devi	Ravi Jandid	A.S. Shekhawat
7	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 443/1S & 444/15 Arvind Kumar Vs. Dinesh Kumar	Rajeev Surana	Dr. P.C. Jain
8	Sh. Manoj Sharma, Advocate	5.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava
9	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
10	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. S83/01 Mahavir Prasad Vs.Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

Mediation Centre, Rajasthan High Court Jaipur Bench, Jaipur Cause List Date 02-02-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner	Name of Respondent
			Advocate	Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No.682/09 Murti Mandir Raghunathji Vs. Rajendra Prasad	R.K. Agrawal	M.M. Ranjan
3	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Misc. Transfer Petition No. 5/15 Prayeen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
4	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Writ Petition No. 14075/15, 14409/15 & 14993/15 Dilip Singh Rathore Vs. Meghna	Arvind Sharma	Rajneesh Gupta
5	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kabir Khan	S. Zakawat Ali	Timan Singh
6	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 359/99 & 207/99 Kanwar Bhan Vs. Parmanand	R.K. Agarwal	M.M. Ranjan
7	Sh. A.K. Bajpai , Advocate	S.B. Cr. Revision Petition No. 749/12 Ganesh Textile Traders Vs. M/s Narendra Kumar & Praveen Kumar	Manoj Sharma	M.C. Jain
8	Smt. Madhuri Singh , Advocate	S.B. Civil Misc. Appeal No. 3965/15 Phool Chand Pareta VS. Smt. Monika Pareta	Jinesh Jain	Pradeep Mathur
9	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
19	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 26/14 Suresh Vs. Smt. Jamma Devi	Sudhir Jain	Sunil Tyagi
11	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
12	Sh. R.S. Shekhawat, Advocate	S.B. Cr. Revision Petition No. 1170/13 Omprakash Asudani Vs. Smt. Hema Alias Madhu	Ribhu Datt	Neeraj Sharma

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